

versions) of Estimates Committee on Action Taken by Government on the recommendations contained in the 60th Report of the Committee (8th Lok Sabha) on the Ministry of Railways—Passenger Amenities.

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12.12 1/2 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

**Hundred and Fifty-fifth, Hundred and Fifty-sixth and Hundred and Sixty-first Reports**

SHRI R.S. SPARROW (Jullundur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Hundred and Fifty-fifth Report on Union Excise Duties—Taking irregular credit of duty of Rs. 1.17 crores on base yarn and its utilisation for payment of duty on textured yarn.
  - (2) Hundred and Fifty-sixth Report on Impact of the Central Excise Duty concessions in respect of man-made fibres and yarn in the Budget 1988 on prices.
  - (3) Hundred and Sixty-first Report on Sales Tax.
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S.C.S.T. Welfare Committee Reports  
COMMITTEE ON PUBLIC UNDERTAKINGS

**Fifty-sixth Report**

[English]

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Oil & Natural Gas Commission—Undue benefit of Rs. 5.10 crores to a contractor and Minutes of the sittings of the Committee relating thereto.

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12.13 1/4 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

**(I) Reports of the Study Tours**

SHRI ARVIND NETAM (Kanker): I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Report of the Study Tour of Study Group I of the Committee on its visit to Trivandrum, Madras, Madurai, Mysore and Bangalore during January, 1989.
- (2) Report of the Study Tour of Study Group II of the Committee on its visit to Pune, Goa, Bombay, Ahmedabad and Jaipur during January, 1989.

**(II) Forty-sixth and Forty-seventh Reports**

SHRI ARVIND NETAM: I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

- (1) Forty-sixth Report (Hindi and English versions) of the Committee on the Ministry of Tourism—Reservations for and employment of Scheduled Castes and Scheduled Tribes in India Tourism Development Corporation.
- (2) Forty-seventh Report (Hindi and English versions) of the Committee on the Ministry of Railways (Railways Board)—Reservations for and employment of Scheduled Castes and Scheduled Tribes in Eastern Railway.

12.14 1/4 hrs.

**JOINT COMMITTEE ON OFFICES OF PROFIT**

**Eighth Report**

[English]

KUMARI KAMLA KUMARI (Palamau): I beg to present the Eighth Report (Hindi and English versions) of the Joint Committee of Offices of Profit.

12.14 1/2 hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

**(i) Twenty-third Report**

[English]

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh): I beg to present the

Twenty-third Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

12.14 3/4 hrs.

**(II) Minutes of Twenty-third Report**

PROF. NIRMALA KUMARI SHAKTAWAT: I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their Twenty-third Report.

**PETITION RE: REPORT OF THIRD CENTRAL WAGE BOARD FOR SUGAR INDUSTRY**

[English]

SHRI BASUDEB ACHARIA (Bankura): I beg to present a petition signed by Shri P.K. Ganguly, Secretary, Centre of Indian Trade Union, New Delhi and others regarding Report of the Third Central Wage Board for Sugar Industry.

12.15 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**Violation of agreement between tobacco exporters/manufacturers and tobacco growers regarding procurement price of tobacco**

[English]

SHRI GOPAL KRISHNA THOTA (Kakinada): I call the attention of the Minister of Commerce to the following matter of urgent public importance and request that he may